

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. Company Application/214/2024 In C.P.(CAA)/305(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024**

**NAME OF THE PARTIES: - Gujarat Enviro-Protection and
Infrastructure Private Limited
IN THE MATTER OF
Gujarat Enviro-Protection and
infrastructure Private Limited**

Section: Rule 11 of NCLT Sec. 230-232 of the Companies Act, 2013

ORDER

**Company Application/214/2024: - Adv. Hemant Sethi a/w Adv. Devanshi
Sethi appeared for the Petitioner/ Applicant companies. List this matter on 08.07.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)